

**COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS**

**FIRST TO Hundredth REPORTS  
(ENGLISH VERSION)**



सत्यमेव जयते

**Third LOK SABHA**

# COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

## NINETY-THIRD REPORT

( Third Lok Sabha )

1. The Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Ninety-third Report.

2. The Committee met on the 17th August, 1966 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 19th August, 1966.

3. The Members whose Resolutions had been included in the List of Business for the 19th August, 1966 had been invited to present their views on the Resolutions before the Committee. None of the Members concerned attended the sitting.

4. The Committee recommend the allocation of time as follows:—

- |                                                               |           |
|---------------------------------------------------------------|-----------|
| (1) Resolution regarding Resignation of Council of Ministers. | 2 hours.  |
| (2) Resolution regarding Manufacture of atom bomb.            | 2 hours.  |
| (3) Resolution regarding Television.                          | 1½ hours. |

NEW DELHI;  
August 17, 1966.  
Śravana 26, 1888 (Saka).

S. V. KRISHNAMOORTHY RAO,  
*Chairman,*  
*Committee on Private Members'*  
*Bills and Resolutions.*